

trol of Water Pollution, New Delhi, for the year 1979-80, under subsection (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-1973/81.]

Report and accounts (1979-80) of the Hindustan Prefab Ltd., New Delhi and related papers

SHRI BHISHMA NARAIN SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 of the Companies Act, 1956:—

(a) Twenty-seventh Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1873/81 for (a) and (b).]

I. Report and accounts (1977-78) of the Tripura Forest Development and Plantation Corporation Ltd., Agartala and related papers.

II. Report and accounts (1978-79) of the Andhra Pradesh Forest Development Corporation Ltd., Hyderabad and related papers.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table:

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Second Annual Report and Accounts of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year 1977-78, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1975/81 for (i) (a) and (b).]

II. (a) Fourth Annual Report and Accounts of the Andhra Pradesh Forest Development Corporation Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1974/81 for (ii) (a) and (b).]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the documents mentioned at (1) (a) and II (a) above. [Placed in Library. See No. LT-1975/81.]

Report and accounts (1979-80) of the Food Corporation of India, New Delhi and related papers.

RAO BIRENDRA SINGH - Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Fifteenth Annual Report and Accounts of the Food Corporation of India, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (2) of section 35 of the Food Corporation Act, 1964. [Placed in Library. See No. LT-1976/81.]

Report and accounts (1979-80) of the National Institute of Hydrology, Roorkee and related papers

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Second Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1979-80, together with the Auditors' Report on the Accounts and a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1977/81.]